

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ARPANA W FLOUR MILLS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	ARPANA W FLOUR MILLS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	23/07/2020
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Nagpur
4. Corporate Identity No. of corporate debtor	U74999MH2020PTC342460
5. Address of the registered office of corporate debtor	S. NO. 56/B, KHAROSA NILANGA ROAD, LATUR, LATUR, MAHARASHTRA, INDIA, 413520
6. Insolvency commencement date in respect of corporate debtor	06/05/2026
7. Estimated date of closure of insolvency resolution process	02/11/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	ASHOK MITTAL IBBI/IPA-001/IP-P-02549/2021- 2022/13889
9. Address and e-mail of the interim resolution professional, as registered with the Board	S-138, B Wing, Express Zone Mall, Western Express Highway Goregaon East, Mumbai Suburban, Maharashtra ,400063 ashokmittal2020@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	S-138, B Wing, Express Zone Mall, Western Express Highway Goregaon East, Mumbai Suburban, Maharashtra ,400063 cirp.arpanawfm@gmail.com
11. Last date for submission of claims	20/05/2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) The Relevant Forms can be obtained from the website of IBBI. https://ibbi.gov.in/home/downloads (b) N.A.

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench-VI, has ordered the commencement of a corporate insolvency resolution process of the **ARPANA W FLOUR MILLS PRIVATE LIMITED** on 06/05/2026.

The creditors of **ARPANA W FLOUR MILLS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **20/05/2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Ashok Mittal

Interim Resolution Professional
ARPANA W FLOUR MILLS PRIVATE LIMITED (Under CIRP)
IBBI Registration No: IBBI/IPA-001/IP-P-02549/2021-2022/13889
AFA valid upto 31.12.2026

Place: Mumbai
Date: 08/05/2026